

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/443/2023 Intervention Petition(IBC)/9/2023 in IA (IBC)/328/2023 in CP (IB) No.320/9/HDB/2021
NAME OF THE COMPANY	Srikanth International Pvt Ltd
NAME OF THE PETITIONER(S)	Pattabi Enterprises
NAME OF THE RESPONDENT(S)	Srikanth International Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA(IBC)/443/2023

This application is filed seeking to extend the CIRP period by further 90 days. The CIRP comes to an end by 16.02.2023. The grounds on which the extension is sought for are that there are several interested PRAs and that they asked for extension for submitting the expression of interest. At present, the stage of CIRP is that the Resolution plans are coming up for voting and that would take considerable time. Hence, considering the above reasons as cogent enough, we extend the CIRP period as sought for. The application is accordingly allowed.

Intervention Petition(IBC)/9/2023 in IA(IBC)/328/2023

Issue notice to the Respondents. Post on 14.04.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)